

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/286/KOB/2024 in CP(IBC)/24/KOB/2023
SECTION	SEC.112 IBC R/W SEC. 114 (1) & 115 (2)
NAME OF PARTIES	JASIN JOSE (RP) IN THE MATTER OF THE SOUTH INDIAN BANK LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	AKHIL SURESH, KALLIYANI KRISHNA B
RESPONDENTS ADVOCATE/ PROFESSIONAL	

12th JULY 2024

ORDER

IA(IBC)/286/KOB/2024 in CP(IBC)/24/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears on behalf of the RP through virtual mode.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)